

REPORTS OF DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON INDUSTRY

SHRI K. C. TYAGI (Bihar): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry:—

- (i) Two Hundred and Sixtieth Report on Action Taken on 251st Report of the Committee on Implementation of Prime Minister's Employment Generation Programme (PMEGP) pertaining to the Ministry of Micro, Small and Medium Enterprise;
- (ii) Two Hundred and Sixty-first Report on Action Taken on 247th Report of the Committee on Implementation of Interest Subsidy Eligibility Certificate (ISEC) Scheme pertaining to the Ministry of Micro, Small and Medium Enterprises;
- (iii) Two Hundred and Sixty-second Report on Action Taken on the 237th Report of the Committee on Revival and Restructuring of Hotel Corporation of India Ltd.; and
- (iv) Two Hundred and Sixty-third Report on Action Taken on the 246th Report of the Committee on Revival of Nagaland Pulp and Paper Co. Ltd. pertaining to the Department of Heavy Industry (Ministry of Heavy Industries and Public Enterprises).

STATEMENTS OF DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON WATER RESOURCES

PROF. MRINAL MIRI (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Water Resources:—

- (i) Statement showing Further Action Taken by the Government on the observations/recommendations contained in the Nineteenth Report (Fifteenth Lok Sabha) on action taken by the Government on the observations/recommendations contained in the Sixteenth Report on 'Repair, Renovation and Restoration of Water Bodies'; and

- (ii) Statement showing Further Action Taken by the Government on the observations/recommendations contained in the Twentieth Report (Fifteenth Lok Sabha) on action taken by the Government on the observations/recommendations contained in the Seventeenth Report on 'Demands for Grants (2013-14)' of the Ministry of Water Resources, River Development and Ganga Rejuvenation.

STATEMENT BY MINISTER

MR. DEPUTY CHAIRMAN: Now, Statement by Shri Bandaru Dattatreya. You can lay it on the Table.

Status of implementation of recommendations contained in the Thirty-second Report of Department-related Parliamentary Standing Committee on Labour

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Sir, I beg to make a statement on the Status of the implementation of recommendations contained in the Thirty-second Report of the Department-related Parliamentary Standing Committee on Labour. The status of implementation is indicated in the Annexure to my Statement circulated among the hon. Members. I would not like to take honourable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

MR. DEPUTY CHAIRMAN: Now, matters to be raised with permission ...*(Interruptions)*...

श्री के.सी. त्यागी : सर, ...*(व्यवधान)*...

श्री प्रमोद तिवारी (उत्तर प्रदेश) : उपसभापति जी ...*(व्यवधान)*...

श्री दिग्विजय सिंह (मध्य प्रदेश) : सर, मैं जीरो ऑवर में, मध्य प्रदेश में हो रहे भारी भ्रष्टाचार “ब्यापम”, जिसके द्वारा हजारों अवैधानिक नियुक्तियां की गई हैं, उसके बारे में आपसे अनुरोध करना चाहता हूं कि इतना बड़ा भ्रष्टाचार पूरे देश में नहीं हुआ है।

MR. DEPUTY CHAIRMAN: Have you given notice? Mr. Digvijaya Singh, have you given notice? ...*(Interruptions)*... I believe, you are saying it without giving notice. ...*(Interruptions)*...